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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/5/2017

NAME OF THE APPLICANT : CHETTINAD CEMENT CORPORATION LTD

UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. Ramesh
Company prosecutor

ROC, chennai



R. JAWAHARLAL
98402 32072

Adv. for
Petition

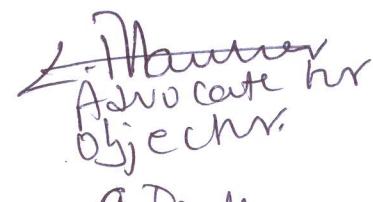


R. Kannan
9500123979

P.C.S. for
Mr. Sumananandam



L. MANIAR HUSTA
98410 47952


Advocate for
objection

& Dr. Mam
Ramaswamy chettiyar
Charitable Trust



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ORDER

Shri R Jawaharlal, counsel for the petitioner present. Shri B Ramesh, representative of the Registrar of Companies is also present. Shri Manohar Gupta, counsel for objectors present. Shri R Kannan, PCS, appearing on behalf of Shri Sithirai Anandan, shareholder, filed memo of appearance. The same may be placed on record. Counsel for petitioner has also filed counter to the objections filed by the objector. The objector seeks time for filing rejoinder, if any. Shri R Kannan, is directed to file objections within a week and serve a copy of the same to the counsel for petitioner. Counsel for petitioner in turn is directed to file a reply and serve a copy to Shri R Kannan before the next date of hearing. On the submissions of the representative of the ROC, three weeks' time is granted to file his reply. Put up on **28.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)